

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No. 504/14393-14475/Committee/Gaz./DJ West/2016 dated 25.07.2016, Ms. Smita Garg, ASJ(FTC), West District, Tis Hazari Courts, Delhi is hereby deputed to work as Officer Incharge, Leave Sanctioning Authority of Officials (West) and Ms. Manjusha Wadhwa, DJ-08 (West) as Link Officer Incharge, Leave Sanctioning Authority of Officials, West District, Tis Hazari Courts, Delhi with immediate effect.

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING) 

No. 879/26522-26555

/Committee/Gaz./DJ West/2016

Dated, Delhi the 24/12/16

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ); Delhi
3. The District & Session Judge, North, North-East, East, Shahdara, New Delhi, South-East, South-West, South District, Delhi.
4. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
5. All the Branches of West District, Tis Hazari Courts, Delhi.
6. The AAO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.

  
DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING) 